

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION No. 51**  
**TO BE ANSWERED ON 02.02.2023**

**MSME ACT**

51. PROF. RITA BAHUGUNA JOSHI:  
DR. KRISHNA PAL SINGH YADAV:  
DR. SHRIKANT EKNATH SHINDE:  
DR. SUJAY RADHAKRISHNA VIKHE PATIL:  
DR. HEENA GAVIT:  
SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of unorganized and organized labourers employed in the MSME industry, State-wise;
- (b) the number of manufacturing MSMEs operating in the country that are registered under the MSME Act;
- (c) the number of new MSMEs registered during the last three years, State-wise;
- (d) whether according to the RBI, bad loans of MSMEs now account for 9.6 per cent of gross advances and if so, the steps taken by the Government to cure these bad loans; and
- (e) the steps taken by the Government to improve the infrastructure of the MSME industry?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

- (a): As per 73<sup>rd</sup> round of National Sample Survey (NSS) (July 2015- June 2016) conducted by Ministry of Statistics & Programme Implementation (MoSPI), the estimated number of persons employed in MSME Sector is about 11.10 crore. The State/UT wise details are attached as annexure-I.
- (b): As per Udyam Registration Portal, the number of MSMEs registered during 01.07.2020 to 27.01.2023 in all India under manufacturing activity was 37,97,188.
- (c): As per Udyam Registration Portal, the number of MSMEs registered during 01.07.2020 to 27.01.2023 in all India was 1,36,35,176. The State/UT wise details are attached as annexure-II.
- (d): Reserve Bank of India has informed that they do not have any information to furnish, in this regard.

: 2 :

(e): Ministry of MSME is implementing Micro and Small Enterprises - Cluster Development Programme (MSE-CDP) or development of clusters. The objective of the scheme is to enhance the productivity and competitiveness of Micro and Small Enterprises (MSEs) by extending financial assistance for establishment of Common Facility Centers (CFCs) in the existing clusters and for establishment of new / up-gradation of existing Industrial Areas / Estates / Flatted Factory Complex.

Under infrastructure development component of MSE-CDP scheme, the grant will be restricted to 60% of project cost (Rs. 5.00 - 15.00 crore) for setting up of new Industrial Estate / Flatted Factory Complex and grant will be 50% of project cost (Rs. 5.00 - 10.00 crore) for up-gradation of existing Industrial Estate / Flatted Factory Complex. In case of NE & Hill States, Island territories, Aspirational Districts, LWE affected districts and clusters with more than 50% micro/village or women owned or SC/ST owned units, grant will be 70% of project cost (Rs. 5.00 - 15.00 crore) for setting up of new Industrial Estate / Flatted Factory Complex and 60% of project cost (Rs. 5.00 - 10.00 crore) for up-gradation of existing Industrial Estate / Flatted Factory Complex. The ID project with cost more than Rs. 10.00 crore/15.00 crore can also be considered but the Gol assistance would be calculated by taking into account the maximum eligible project cost of Rs. 10.00 crore/ 15.00 crore.

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Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 51 for answer on 02.02.2023.

<b>Estimated number of persons employed in MSME Sector as per 73<sup>rd</sup> round report of NSS by Ministry of Statistics &amp; PI</b>		
S. No.	State/UT	Estimated number of persons employed
1	Andhra Pradesh	5598878
2	Arunachal Pradesh	40844
3	Assam	1814541
4	Bihar	5305034
5	Chhattisgarh	1685507
6	Delhi	2300267
7	Goa	160351
8	Gujarat	6115595
9	Haryana	1905369
10	Himachal Pradesh	642748
11	Jammu & Kashmir	1087551
12	Jharkhand	2490794
13	Karnataka	7083735
14	Kerala	4463350
15	Madhya Pradesh	4874459
16	Maharashtra	9074600
17	Manipur	292215
18	Meghalaya	190549
19	Mizoram	62359
20	Nagaland	176610
21	Odisha	3325621
22	Punjab	2478902
23	Rajasthan	4632279
24	Sikkim	44696
25	Tamil Nadu	9671945
26	Telangana	4015787
27	Tripura	294983
28	Uttar Pradesh	16519294
29	Uttarakhand	659880
30	West Bengal	13545924
31	A & N Islands	38890
32	Chandigarh	128910
33	Dadra & Nagar Haveli	36329
34	Daman & Diu	14438
35	Lakshadweep	2765
36	Puducherry	183882
	<b>Total</b>	<b>110959881</b>

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.51 for answer on 02.02.2023.

State wise Number of MSMEs registered under Udyam Registration from 01.07.2020 to 27.01.2023

State/UT	01.07.2020- 31.03.2023	01.04.2021- 31.03.2022	01.04.2022- 27.01.2023
ANDAMAN AND NICOBAR ISLANDS	1822	2968	3252
ANDHRA PRADESH	65295	147577	187385
ARUNACHAL PRADESH	726	2254	3075
ASSAM	17182	72085	96016
BIHAR	90170	221206	238604
CHANDIGARH	5745	9521	8051
CHHATTISGARH	33064	68826	83778
DADAR AND NAGAR HAVELI	2021	2933	2748
DAMAN AND DIU	1071	1263	1387
DELHI	89698	134913	142561
GOA	6053	8620	11955
GUJARAT	247825	399471	400045
HARYANA	103098	179699	184335
HIMACHAL PRADESH	12821	26833	37895
JAMMU AND KASHMIR	26455	74459	73417
JHARKHAND	43100	83238	105924
KARNATAKA	152548	315153	336885
KERALA	72061	118133	141633
LADAKH	732	2304	2242
LAKSHADWEEP	38	208	264
MADHYA PRADESH	111830	246203	279456
MAHARASHTRA	649424	976490	951091
MANIPUR	10419	13747	17285
MEGHALAYA	697	2226	4705
MIZORAM	1120	3545	5597
NAGALAND	716	3313	5869
ODISHA	49500	106021	133092
PUDUCHERRY	3878	8259	9059
PUNJAB	100783	182606	212382
RAJASTHAN	235989	393631	404053
SIKKIM	347	1768	2153
TAMIL NADU	312638	541943	569888
TELANGANA	97944	161908	178255
TRIPURA	1685	6704	10563
UTTAR PRADESH	217844	414083	521094
UTTARAKHAND	22654	49725	56566
WEST BENGAL	63720	170458	205609
<b>TOTAL</b>	<b>2852713</b>	<b>5154294</b>	<b>5628169</b>